

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:3803
ANSWERED ON:30.07.2009
CHANGE IN POLICY FOR PETROL PUMPS ALLOTMENT
Ahir Shri Hansraj Gangaram

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a): whether sale of Government companies owned petrol pumps are constantly decreasing;
- (b): If so, whether the Government proposes to bring changes in the policy of the petrol pumps allotment;
- (c): if so, whether any proposal is under consideration of the Government to review this situation by some Management institutes; and;
- (d) If so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

(a): Public Sector Oil Marketing Companies (OMCs), viz., Indian Oil Corporation Limited (IOC), Hindustan Petroleum Corporation Limited (HPC) and Bharat Petroleum Corporation Limited (BPC) have reported growth in sales of petrol/diesel through their retail outlets.

(b)to(d): After dismantling of Administered Pricing Mechanism (APM) w.e.f. 1.04.2002, based on the broad policy guidelines issued by the Ministry, OMCs have framed their own detailed guidelines for selection of dealership/distributorship of petroleum products. These guidelines, which are objective and transparent in nature, provide for a detailed procedure to be followed by the OMCs in making selection of dealers/distributors. There is no proposal as of now to review the selection procedure by some management institutes.